

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008/3013/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Gote Mega,  
District & Sessions Judge,  
Aalo, West Siang District,  
Arunachal Pradesh.

Dated Guwahati 26<sup>th</sup> August, 2020.

Sub: Casual leave.

Ref:- Your letter No. DSC/Aalo-29/2019(Vol.-II)/240 dtd. 21.08.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 2 (two) days on 27.08.2020 and 28.08.2020 with station leave permission from 27.08.2020 to 30.08.2020, subject to adherence to Lockdown Protocols. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/3015/A, dated 26.8.2020**

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rao